

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **24.07.2024** (WEDNESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) No. 258/2021 (CA (AT) (Ins) No. 83/2021)	INKEL Ltd. Vs Shaji Mathew & Anr.	Mr. Aditya Venugopalan	Mr. Harikumar G Nair
2.	Comp App (AT) (CH) (Ins) No.246/2024 IA No. 651/2024	C Sivasami, Resolution Applicant, Topknit Processing Mills Pvt. Ltd. Vs Mr. AR Ramasubramania Raja, Liquidator, Topknit Processing Mills Pvt. Ltd. & Anr.	Mr. Sankar Varadharajan	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 258/2024	M/s Chartered Capital and Investment Ltd. Vs Kirloskar Electric Company Ltd. WITH	M/s Gupta Law Associates	Ms. Abitha Banu For Caveator
4.	Comp App (AT) (CH) (Ins) No. 259/2024	Laburnum Chemicals Pvt. Ltd. Vs Kirloskar Electric Company Limited	M/s Gupta Law Associates	Ms. Abitha Banu For Caveator
5.	Comp App (AT) (CH) (Ins) No. 260/2024 For Condone Delay IA No. 692/2024 For Exemption IA No. 693/2024	Meca Project Engineers Rep by its Proprietrix, KV Kanyakumari Vs Novus Green Energy Systems Ltd.	Mr. Pogulkonda Pratap	

6.	Comp App (AT) (CH) (Ins) No. 261/2024 For Stay IA No. 694/2024	P Krishna Vs Bank of Maharashtra & 2 Ors.	Mr. Mayan H Jain	
7.	Comp App (AT) (CH) (Ins) No. 254/2024 For Stay IA No. 683/2024	Enact Technologies Pvt. Ltd. Vs Mphasis Ltd. & 2 Ors.	Mr. Amir Bavani	Mr. PS Suman For Caveator
8.	Comp App (AT) (CH) (Ins) No. 191/2024 For Exemption IA No.513 & 514/2024 For Condone Delay IA No.515/2024	Chirag L Jain Proprietor of Globex, a Sole Proprietorship Firm Vs Lumiford Pvt. Ltd.	Mr. G. Aniruth Purusothaman	

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	IA No. 691/2024 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 127/2024 For Stay IA No.341/2024 For Urgent listing IA No.342/2024 For Directions IA No.449/2024 For Additional docs. IA No.672/2024	Rocksand Minerals Pvt. Ltd. Vs J. Karthiga, RP of G.K. Steel and Allied Industries Ltd. & 3 Ors.	Mr. Adharsh S Mr. Jerin Asher Sojan	Mr. ML Ganesh- R2 Mr. Ravi Rajagopalan- R4

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	TA (AT) No.130/2021 (CA (AT) No.100/2019) IA No. 121/2023	Mangala Investments Limited & 4 Ors. Vs Canara Land Investments Ltd. & 4 Ors.	Ms. Simran R Gurnani	A.K. Mylsamy & Associates Mr. Aravindh
11.	TA No. 91/2021 (Comp App (AT) (Ins) No. 314/2020) Interim Relief IA No. 436/2021	Maple Tree Leather Goods Pvt Ltd Vs Savan Godiawala & 7 Ors.	Mr. Pankaj Jain	Ms. Moulshree- R1 Mr. Sanyat Lodha Mr. Anant Merathia- R8

WITH

12.	Comp App (AT) (CH) (Ins) No 329/2022 For Exemption IA No. 706/2022 Interim Injunction IA No. 707/2022	Mapletree Leather Goods Pvt. Ltd Vs Shivadutt Bannanje & 2 Ors	Mr. Ashok Kumar Jain	Ms. Lekha Chandrasekhar- R1 Mr. Chetan Chandrashekar- R2 & R3
13.	Comp App (AT) (CH) (Ins) No. 125/2024 For Stay IA No.339/2024 For Exemption IA No. 337 & 338/2024 Additional doc. IA No.579 & 584/2024 Delay in filing docs. IA No.580/2024	Triumph Global India Pvt. Ltd. Vs Mr. Naren Sheth, Liquidator, Aster Pvt. Ltd.	Ms. Aakanksha Nehra	Mr. Varun Srinivasan
14.	TA (AT) No. 120/2021 (Comp App (AT) No. 350/2019)	Mr. S.R. Mohan & Anr. Vs Duvalla Deekshitulu & 10 Ors.	Mr. Kiran BS	Mr. Ankur Mittal- R7 Mr. Nishanth Patil R11
15.	TA (AT) No. 256/2021 (CA (AT) (Ins) No. 28/2021)	The Kerala State Pollution Control Board & Anr. Vs M/s Merchem Ltd. & 23 Ors.	Ms. Rema Smrithi VK	Mr. Aditya Verma- R1
16.	TA (AT) No. 185/2021 (Comp App (AT) (Ins) No. 74/2021) To Adv. Hg. IA No. 38/2023 For Substitution IA No.494/2024	Bank Of Baroda Vs Pankaj Dhanuka IRP, Lanco Kondapalli Power Ltd.	Ms. Praveena Gautam	Mr. Abhishek Swaroop

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	Comp App (AT) (CH) No. 114/2023 For Exemption IA No.1398/2023 For Stay IA No.1400/2023 For Interim Relief IA No.1399/2023	Sanghi Textiles Pvt. Ltd. Vs Sanghi Industries Pvt Ltd. & 17 Ors.	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi- R3

18.	Comp App (AT) (CH) (Ins) No. 399/2023 For Stay IA No.1228/2023	Mr. Kunaparaju Sudharshan Varma, Suspended Board of Director of Bharat Waterfront Pvt. Ltd. Vs IL & FS Financial Services Ltd. & Anr.	Mr. Yogesh Jagia	Mr. T Vijayakumar Reddy- R1
19.	Comp App (AT) (CH) No. 20/2024 For Stay IA No.351/2024	Galipoglu Hidromas India Manufacturing Pvt. Ltd. & Anr. Vs Galipoglu Hidromas Hidrolik Otomotive Sanayi Ve Ticaret A.S. WITH	Ms. Vandana Raheja	Ms. Lily Francis
20.	Comp App (AT) (CH) No. 21/2024 For Stay IA No.352/2024	Galipoglu Hidromas India Manufacturing Pvt. Ltd. & Anr. Vs Galipoglu Hidromas Hidrolik Otomotive Sanayi Ve Ticaret A.S.	Ms. Vandana Raheja	Ms. Lily Francis
21.	Comp App (AT) (CH) (Ins) No. 52/2024 For Condone Delay IA No.152/2024 For Stay IA No.153/2024 Additional docs IA No.154/2024 To implead IA No.261/2024	Sankalp Recreation Pvt. Ltd. In Consortium with Globe Ecologistics Pvt. Ltd. Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd.	Mr. Abhishek Jenasenan	Mr.T Ravichandran Mr. K Sundar (For Impleadment)
22.	Comp App (AT) (CH) (Ins) No. 228/2024 For Stay IA No.606/2024 For Exemption IA No. 607 & 608/2024	Ammon Holdings Pte. Ltd. VS CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt. Ltd.	Mr. Arun Karthik Mohan	Mr. AG Sathyanarayana

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23.	Comp App (AT) (CH) (Ins) No. 176/2023 For Exemption IA No. 570 & 571/2023 For Stay IA No. 572/2023	Shashi Galada Shareholder-Director of Galada Power and Telecommunications Ltd. Vs Nitin Vishwanath Panchal, Erst. RP, Galada Power and Telecommunications Ltd. & Anr.	Mr. Amogh Simha	Mr. TK Bhaskar-R1 Mr. Ravi Rajagopalan- R2
24.	Comp App (AT) (CH) No. 56/2021 For Stay IA No.654/2021 For Exemption IA No.655/2021 For Urgent Hearing IA No.656/2021 To Implead IA No.102/2023 Interim Injunction IA No. 103 & 104/2023	Anjana Sanghi & 2 Ors Vs KMS Constructions Pvt Ltd & 10 Ors	Mr. Sharad Sanghi	Mr. S Chidambaram- R1 & R4 Mr. Yogesh Kumar Jagia- R2 Ms. K Sagarika-R3 Mr. Naresh Kumar Sangam-R5 Ms. Anju Jain-R6 Mr. Sriram Venkatavaradan-R7 Mr. A Chakravarthy Mudiraj- R11
25.	Comp App (AT) (CH) (Ins) No.141/2021	BS Limited (In Liquidation) Vs. Mr. Rajesh Agarwal & 12 Ors	Mr. M Anil Kumar	Mr. V Arunkumar-R1 R2 Mr.B Dhanaraj- R5 Mr.S Chidambaram- R13
26.	Comp App (AT) (CH) (Ins) No.12/2022	M/s. Alturas Trading Corp Vs VRMX Concrete India Pvt Ltd.	Ms. Revathi Manivannan	Mr. Thirumavalavan
27.	Comp App (AT) (CH) (Ins) No. 68/2022 Ex-Parte Relief IA No.143/2022	Hindustan Newsprint Employees Co- Operative Bank Limited Vs Hindustan Newsprint Ltd. & Anr. WITH	Mr. Alias M. Cherian	Mr. Shivshankar R Panicker- R1 Ms. D Reetha-R2
28.	Comp App (AT) (CH) (Ins) No. 73/2022 Ex-Parte Relief IA No.154/2022	Thamban P Vs Hindustan Newsprint Ltd. & Anr.	Mr. Alias M. Cherian	Mr. Shivshankar R Panicker- R1 Ms. D Reetha-R2

29.	Comp App (AT) (CH) (Ins) No.225/2022 For Stay IA No.483/2022	TV Bala subramanian, RP of Gemini Arts Pvt. Ltd. Vs K Bharathi & 4 Ors WITH	Mr. Thriyambak J Kannan	Mr. Dwarakesh Prabhakaran- R1 Mr.Shubha Ranjani Ananth R4 Mr. NP Vijayakumar- R5
30.	Comp App (AT) (CH) (Ins) No. 241/2022	Kotak Mahindra Bank Ltd. Vs. K. Bharathi & 5 Ors. WITH	Mr. H Karthik Seshadri	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijay Kumar- R2, R4 Mr.Thriyambak J Kannan-R3, R5 Ms. Subha Ranjani Ananth-R6
31.	Comp App (AT) (CH) (Ins) No. 243/2022	Kotak Mahindra Bank Ltd. Vs. TV Bala subramanium, RP of Gemini Arts Pvt. Ltd. & 5 Ors. WITH	Mr. H Karthik Seshadri	Mr.Thriyambak J Kannan-R1 Mr. Dwarakesh Prabhakaran-R2 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijay Kumar- R6
32.	Comp App (AT) (CH) (Ins) No. 244/2022	Kotak Mahindra Bank Ltd. Vs. Sripriya Kumar, RP of Green Gardens Pvt. Ltd. & 4 Ors. WITH	Mr. H Karthik Seshadri	Mr. NP Vijay Kumar- R1 Mr. Dwarakesh Prabhakaran- R2 Ms. Shubha Ranjani Ananth-R3, R5
33.	Comp App (AT) (CH) (Ins) No. 252/2022 IA No.521/2024 Additional Docs IA No.533/2024	Sripriya Kumar, RP of Green Gardens Pvt. Ltd. Vs K.Bharathi & 4 Ors. WITH	Mr. NP Vijay Kumar	Mr. Dwarakesh Prabhakaran- R1 Ms. R. Sowmya R2- R4
34.	Comp App (AT) (CH) (Ins) No. 253/2022	Kotak Mahindra Bank Limited Vs. Komma Reddy Tarun Kumar, Director, Green Gardens Pvt. Ltd. & 2 Ors. WITH	Mr. H. Karthik Seshadri	Ms. Shubha Ranjani Ananth - R1 Mr NP Vijay Kumar- R2
35.	Comp App (AT) (CH) (Ins) No. 254/2022	Kotak Mahindra Bank Limited Vs. K. Bharathi & 5 Ors. WITH	Mr. H. Karthik Seshadri	Mr. Diwarakesh Prabhakaran- R1 Mr. NP Vijay Kumar- R2, R4 Mr. Thriyambak J Kannan- R3, R5 Ms. Subharanjani Ananth- R6

36.	Comp App (AT) (CH) (Ins) No.278/2022 IA No.522/2024 Additional Docs IA No.532/2024	Sripriya Kumar, RP of Green Gardens Pvt. Ltd. Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt. Ltd.& Anr.	Mr.NP Vijay Kumar	Ms. Subharanjani Ananth- R1
37.	Comp App (AT) (CH) (Ins) No. 237/2022 Additional Docs. IA No.836/2022	Y S Rajesh Reddy (Suspended Director of M/s ASIP Private Limited - Corporate Debtor) Vs State Bank of India & Anr.	Mr. M Srinivas	Mr. VVSN Raju- R1 Mr. AG Sathyanarayana- R2
38.	Comp App (AT) (CH) (Ins) No. 382/2022 To Dispense with IA No.898/2022	Decan Mining Syndicate Pvt. Ltd. Vs Shivadutt Bannanje & Anr.	Mr. Aravind AS	Mr. Anant Merathia R1 Mr. Thriyambak J Kannan- R2
39.	Comp App (AT) (CH) (Ins) 36/2023 For Condone Delay IA No.131/2023 For Stay IA No.132/2023	Jasin Jose IRP/Liquidator Vs Regional Provident Fund Commissioner- II, EPFO Kerala	Mr. Jerin Asher Sojan	Mr. R Vishnu
40.	Comp App (AT) (CH) (Ins) No. 458/2023 For Stay IA No.1432/2023	MK Rajagopalan, Resolution Applicant Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd. & 2 Ors.	Mr. Santosh Ukkur	Mr. T Ravichandran- R1 Mr. T Sundar Rajan R2 Mr. K Surendar and Chenthoori Pugazhendhi- R3
41.	Comp App (AT) (CH) (Ins) No. 19/2024 For Stay IA No. 66/2024	Union Bank of India, Rep by Asst. General Manager, Stressed Asset Management Branch Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd.	Mr. Bhagavath Krishnan	Ms. Lakshana Viravalli
42.	Comp App (AT) (CH) (Ins) No. 64/2024 Urgent Hearing IA No.191/2024	Sri Venkatesa Fabrics Ltd. Rep by its Managing Director Mr. GR Harshavardhan Vs Behin Gnanaraj, Proprietor of M/s B COTS	Mr. R Vidhya Shankar	Mr. G Vairava Subramanian

02:00 pm

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 98/2023 For Stay IA No.341/2023 Leave to file IA No.342/2023 For Exemption IA No.340/2023 To implead IA No.380, 381 & 382/2023	SNJ Distillers Pvt Ltd & Anr Vs The Punjab National Bank & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. ML Ganesh
2.	Comp App (AT) (CH) (Ins) No.109/2022 For Stay IA No.252/2022 For Direction IA No.784/2022 To Implead IA No. 314, 1031/ 2022 & 1322/2023 Urgent Hearing IA No.1024/2022	Sheena Adarsh, Ex- Director of Corporate Debtor, Apollo Distilleries & Breweries Pvt. Ltd. Vs Punjab National Bank & Anr. WITH	Mr. Rohan Rajasekaran	Mr. Varun Srinivasan - R1 Mr. VV Sivakumar R2
3.	Comp App (AT) (CH) (Ins) No.9/2022 For Exemption IA No. 18/2022 For Stay IA No. 19/2022 Early Hearing IA No. 20/2022 Additional docs. IA No. 7/2024	S. Rajendran Vs South India Hotels Private Limited & 8 Ors. WITH	Ms. M. Savitha Devi	Mr. Rohan Rajasekaran- R1 Mr. Karuppaiah Meyyappan- R2 Mr. NV Prakash-R9
4.	Comp App (AT) (CH) (Ins) No.01/2022 For Stay IA No. 1/2022 For Exemption IA No.2/2022 For Additional docs. IA No. 3/2022 & 6/2024 For Urgent Hearing IA No.1022/2022 To implead IA No.1023/2022	SNJ Distillers Pvt Ltd & Anr Vs S. Rajendran & 10 Ors.	Mr. Avinash Krishnan Ravi	Ms. M Savitha Devi R1 Mr. Rohan Rajasekaran- R2 Mr. Karuppaiah Meyyappan- R3 Mr. ML Ganesh-R10 Mr. NV Prakash-R11

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board

2. Website: www.nclat.nic.in

For Assistance,

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